

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 169 /UHC/Admin.A/2009

Dated: September 04 , 2009.

In exercise of powers conferred U/S 11(3) of the Code of Criminal Procedure, 1973, following Judicial Officers of the rank of Civil Judge (Jr. Div.) are conferred with the powers of Judicial Magistrate 1st Class to exercise these powers within the district where they remain posted:

1. Sri Dharendra Bhatt.
2. Sri Rahul Kumar Srivastava.
3. Sri Sandeep Kumar.
4. Ms. Gajan Devi.
5. Sri Mohd. Yusuf.
6. Sri Ashok Kumar Maan.
7. Sri Jayendra Singh.
8. Sri Bhavdeep Rawate.
9. Sri Yogendra Kumar Sagar.
10. Sri Hemant Singh.
11. Sri Vinod Kumar Burman.
12. Smt. Jyotsna.
13. Smt. Jyoti Bala.

By Order of the Court

Sd/-
(Ravindra Maithani)
Registrar General.